

(26)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.NO. 32/93.

Date of Order: 16-6-95.

Between:

G.veeranna.

.. Applicant.

and

1. Senior Divisional Personnel Officer,
S.C.Rly, Guntakal.
2. The Divisional Railway Manager,
S.C.Rly, Guntakal.
3. Chief Commercial Superintendent (Catering)
S.C.Rly, Railnilayam, Secunderabad.

.. Respondents.

For the Applicant: Mr. G.v.Subba Ro, Advocate,

For the Respondents: Mr.N.R.Devraj SC for Rlys.

CORAM:

THE HON'BLE MR.JUSTICE V.JEELADRI RAO : VICE CHAIRMAN

THE HON'BLE MR.R.RAGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

List it for orders on 23-6-1995.

The following documents are to be produced by the respondents on 23-6-95.

1. The application filed by the applicant for consideration of his candidature for the post of Bill-Issuer.
2. The covering letter of the Supervisor-in-Charge/Canteen Manager forwarding the above application to the concerned in the Divisional Office.
3. The circular of the Railw/ Board if any in regard to the application of the roster points for SC & ST in ex-cadre post.

Anil
1968-
Deputy Registrar (J) CC

To

1. The Senior Divisional Personnel Officer,
S.C.Railway, Guntakal.
2. The Divisional Railway Manager, S.C.Rly,
Guntakal.
3. The Chief Commercial Superintendent (Catering)
S.C.Rly, Railnilayam, Secunderabad.
4. One copy to Mr. G.V.Subba Ro Advocate, CAT.Hyd.
5. One copy to Mr. N.R.Devraj, for Rlys, CAT.Hyd.
6. One spare copy.

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THPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

A N D

THE HON'BLE MR. R. RANGARAJAN: (M(ADMN)

DATED 16/6 1995.

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in
OA. No. 32/93.

TA. No. (W.P.)

Admitted and Interim directions
issued.

Allowed. Post on 23/6/95 for

Disposed of with directions. Order

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

